

from Dharmnagar Station to New Delhi and Howrah is under consideration.

Jute Corporation

230. SHRI DASARATHA DEB :
SHRI INDRAJIT GUPTA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a Jute Corporation has been formed at the instance of Government of India;

(b) if so, the composition of the Board of Directors of the Corporation; and

(c) whether the jute growing States have been properly represented on the Board ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) The Jute Corporation of India has been set up by the Government of India as a Public Sector Corporation.

(b) The present composition of the Board of Directors is given in the statement laid on the Table of the House. [*Placed in Library. See No. LT—3207/72*]

(c) Yes, Sir, as far as possible. The question of providing representation for West Bengal is under consideration.

Visit by Jewelers' Delegation to West European Countries

231. SHRI P. GANGADEB :
SHRI SHRIKISHAN MODI :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether an official delegation of Jewelers, sponsored by his Ministry, which visited eight West European countries, has reported that there are great possibilities for the export of diamonds finished in India to foreign markets ; and

(b) the names of the countries visited by the Delegation and the steps being taken by his Ministry for the export of diamonds ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) & (b). A delegation of the Gem & Jewellery E. P. Council visited U.S.A. Holland, Belgium, U.K., France, Switzerland, West Germany and Italy, during April-May, 1972. The report of delegation is awaited.

Barter deal with United Development Incorporation, London

232. SHRI P. GANGADEB :
SHRI P. K. DEO :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether his Ministry has agreed to a barter deal under which six power plants of 300 mv to 330 mv would be imported by India in exchange for iron and manganese ore to be exported;

(b) whether his Ministry has held any negotiations with the United Development Incorporation (International Project Division); and

(c) if so, the main features of the barter deal ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). NO, Sir.

(c) Does not arise.

Negotiations with U.S.S.R. for conversion of Raw Material into finished Goods

233. SHRI P. GANGADEB :
SHRI K. LAKKAPPA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether India is negotiating four more deals with U.S.S.R. under which Soviet raw materials will be converted into finished products by India and exported back to the U.S.S.R.; and

(b) if so, the proposed terms of the conversion agreements and when they are likely to be finalised ?